

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 33**

**C.P. 26(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **GREE FIELD INVESTMENTS – 2 V/s JAWED  
HABIB HAIR AND BEAUTY LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2013

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**ORDER**

Adv. Shyam Kapadia a/w Adv. S. Jadhav i/b AAT Legal & Co. for the Applicant present. Sr. Adv. Prateek Sekseria, Adv. Aditi Bhat, Adv. Deeksha Jani & Adv. Niket Jani for the Respondent Nos.2 to 15 present. Adv. Prakhar Tandon for the Respondent No.1 present.

The Parties are directed to complete the pleadings including rejoinder. List this matter on Board on **07.08.2024**.

**-sd-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

**-sd-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**